

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ALVEAN INDIA PRIVATE LIMITED

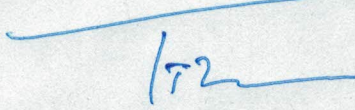
1	NAME OF CORPORATE PERSON	Alvean India Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	September 24, 2014
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, NCT of Delhi & Haryana
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U15423HR2014PTC053444
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	14 th Floor, Building 9A, DLF Cyber City Phase-III Gurgaon 122002, Haryana, India
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	December 04, 2019
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Tarun Jaggi Address: A-1/292, Janak Puri, New Delhi-110058, India Email: tarunjaggi@gmail.com Telephone No.: 011-4163-4951 Registration No.: IBBI/IPA-001/IP-P00113/2017-18/10220
8	LAST DATE FOR SUBMISSION OF CLAIMS	January 02, 2020

Notice is hereby given that the Alvean India Private Limited has commenced voluntary liquidation on December 04, 2019.

The stakeholders of Alvean India Private Limited are hereby called upon to submit a proof of their claims, on or before January 02, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Tarun Jaggi

Date: December 06, 2019

Place: New Delhi